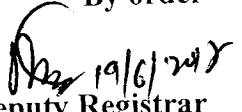


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-19/06/2017

NOTICE

All concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 19/06/2017 stand adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order

Deputy Registrar
(Judicial)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
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Deputy Registrar(Judl.)/T.O.